

Increase in Import Duty on Polyester Fibre

243. DR. KRUPASINDHU BHOI : Will the Minister of FINANCE be pleased to state :

(a) whether the import duty on polyester staple fibre has been raised;

(b) if so, since when and how much; and

(c) the effect of this rise in import duty on polyester fibre to general public ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) No, Sir. In fact, the total incidence of import duty on polyester fibre has come down with effect from 28th August, 1985 when the additional duty of customs (commonly known as countervailing duty) came down from Rs. forty-five per kg. to Rs. twenty-five per kg., consequent to reduction of excise duty on polyester fibre by the same amount.

(b) and (c). In view of the above, does not arise.

Discovery of Iron Ore, Mangannese, Graphite and Bauxite Deposits

944. SHRIMATI JAYANTI PATNAIK :
SHRI PURNA CHANDRA
MALIK :

Will the Minister of STEEL AND MINES be pleased to state :

(a) the total quantum of iron-ore, manganese, graphite and bauxite deposits found in the recent survey conducted by the Geological Survey of India and the Directorate of Mining and Geology of Orissa;

(b) the different mining areas in Orissa where such mineral resources are located;

(c) the steps taken for the proper exploitation of those minerals; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES (SHRIMATI RAM DULARI SINHA) : (a) As per surveys carried out by Geological Survey of India and Directorate of Geology and Mining of Orissa, the following reserves of iron ore etc. have been estimated in that State :—

Mineral	Estimated Reserves (in million tonnes)
Iron ore	3,12,3 87
Manganese ore	33.422
Graphite	0.407
Bauxite	1,601.473

(b) The different minerals located are in the following areas :—

Mineral	Area
Iron ore	Keonjhar, Sundergarh, Cuttack, Mayurbhanj and Koraput.
Manganese ore	Bonai Keonjhar, Koraput, Kalahandi, Bolangir, Sundergarh and Sambalpur.
Graphite	Sambalpur, Bolangir, Kalahandi, Phulbani and Dhenkanal.
Bauxite	Koraput, Kalahandi, Bolangir, Sambalpur, Sundergarh and Phulbani.

(c) and (d). Except bauxite, all other minerals are under exploitation National Aluminium Company Limited is developing a bauxite mine at Panchpatmali of 24 lakh tonnes annual capacity. Bharat Aluminium Company is also developing a bauxite mine at Gandhamardhan as alternative source of material to its Aluminium plant in Korba.

Trade Agreement between India and China

945. SHRIMATI JAYANTI PATNAIK : Will the Minister of COMMERCE be pleased to state :

(a) whether an agreement has been signed between Indian Chambers of

Commerce and Industry and China Council for Promotions of International Trade to develop and expand trade relations between the two countries;

(b) if so, the different fields in which Indo-China trade is proposed to be expanded;

(c) the specific commodities identified for export and for import; and

(d) the details thereof ?

THE MINISTER OF COMMERCE (SHRI ARJUN SINGH) : (a) Yes, Sir.

(b) Under the Agreement, FICCI and CCPIT have agreed to exchange and distribute information and materials concerning new products, new technologies and new processes in production in their respective countries (i) to assist each other in mutual cooperation in promotion of consultancy services and joint ventures and (ii) to assist each other in holding economic and trade exhibitions and specialised fairs in each other's country.

(c) and (d). This Agreement does not identify specific commodities for export and import between the two countries.

Fiscal Policy to Curb Black Money

946. SHRI CHINTAMANI JENA :

SHRI MOHANBHAI PATEL :

Will the Minister of FINANCE be pleased to state :

(a) whether Government are considering to introduce a long term fiscal policy to curb black money;

(b) if so, the details thereof; and

(c) the time by which the policy will be introduced ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c). The Report of the National Institute of Public Finance and Policy on "Aspects of Black Economy in India" has been released to

the Press with a view to encourage a public debate on it. Copies have also been sent to all Members of Parliament. Suggestions so received will be considered for drawing up a long term fiscal policy to curb black money.

Non-Payment by Companies/Traders to Tobacco Growers

947. SHRI V. SOBHANADREESWARA RAO : Will the Minister COMMERCE be pleased to state :

(a) whether it is a fact that tobacco growers are yet to get crores of rupees dues from traders;

(b) if so, the outstanding dues company/trader-wise for the last three years; and

(c) the action taken by Government for payment of dues to the growers ?

THE MINISTER OF COMMERCE (SHRI ARJUN SINGH) : (a) According to complaints received by the Tobacco Board from the growers, an amount of Rs. 1.57 crore is payable to the growers by the trade in respect of Tobacco sold before the introduction of the Auction System in 1984-85.

(b) The details of outstanding dues are given below :—

S. No.	Name of the Co.	Amount due as on 7-11-85 (Rs. lakhs)
1	2	3
1.	M/s Sree Sanjaya Tobacco Co.	10.81
2.	Kandimolla Raghavaiah Co.	19.29
3.	Intigrated Tobacco Traders Pvt. Ltd.	1.01
4.	Komminela Venkateswara Rao and Co.	2.11
5.	Sree Durga Tobacco Co.	40.48
6.	Sree Lakshmi Tobacco Co.	42.16